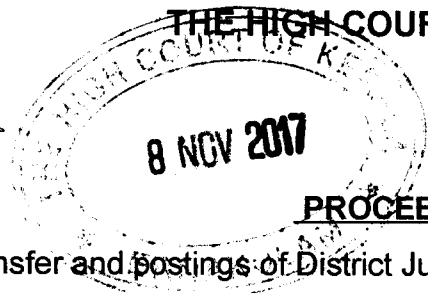


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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -20-10-2017

PROCEEDINGS

Judiciary – Transfer and postings of District Judges–modified orders issued.

Read : High Court order of even number dated 27-04-2017

ORDER NO. B1(A)- 62 / 2017

In partial modification of the High Court order cited, the following orders are issued:

The date of effect of the transfer and postings of Smt. P.A.Prabhavathy as MACT/Additional District Judge, Pala and Shri D. Sureshkumar as Judge, Family Court, Kottayam may be read as 29.04.2017 instead of 01.05.2017.

The High Court order read above stands modified to the above extent.

(By Order),

K Babu

Registrar(Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Government, Home (C) Department, Thiruvananthapuram (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director of Kerala Judicial Academy, Ernakulam
- The District Judge, Kottayam
- The Judges of Family Courts at Ettumanoor and Pala
- The MACT/Additional District Judge, Pala
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to the Hon'ble Mr. Justice V. Chitambaresh
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The A5, B2(A), B3(A), B4(A), B5(A), C1, D2 , E1 & I1 seats & e-Courts Cell and Computer Cell, High Court.
- The Kerala Judicial Academy, Ernakulam
- The Administrative Records Section, High Court (2 copies)